	1	No SL.
Total FC Claim	Capfloat Financial Services Private Limited	Royaloak Furniture India LLP - Financial and Operational Creditors - Claim Submitted to IRP as on 30.07.2021 against Form-A - Public announcement dated 17.07.2021 Related party of Identification Name (Secured/unsec Name ured/contingent Debtor (Yes/No) Debtor (Yes/No) Debtor (Yes/No) Debtor (Yes/No) Description on which unterest in Interest in INR Debtor (Yes/No) Description on which security interest time of security
	Unsecured No	e India LLP Claimant (Secured/unsecured/contingent
	No	India LLP - Financial and Operational Creditors - Claim Su Claimant Related party of Identification (Secured/unsec the Corporate (Number, if any uned/contingent Debtor (Yes/No)) Related party of Identification of security of security on which interest imee of security interest time of
	NA	and Opera Identification Number, if any
	NA	Date of creation of security interest
	NA	Nature of asset Value of on which security interest time of
	NA	Value of Liability a security at the seconts
17,52,796.00	17,52,796.00	Liability as per books of accounts
5,18,921.00	17,52,796.00 5,18,921.00	Total claims by creditors principal
	0	Liability as per Total claims by Total claims by books of creditors principal Interest in INR
5,18,921.00	5,18,921.00	Total (a+b)
5,18,921.00 5,18,921.00	5,18,921.00 5,18,921.00	Total Claims admitted by IRP principal (a)
	0	Total Claims Total (a+b) P admitted by IRP Admitted by IRP Admitted by IRP Department Oat
0 5,18,921.00	5,18,921.00	Total Claims Total Claims Total (a+b) admitted by IRP admitted by IRP principal (a) Interest (b) ちまている
100%	100%	Total Claims admitted by IRP principal (a) Interest (b) Total (a+b) Interest (b) Total (a+b) Interest (b) Total (a+b) Interest (b) Total (a+b) Interest (b) Voting Share(%) Remarks Frincipal (a)



